NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/235/2016

NAME OF THE PETITIONER(S)

: R. Ramesh

NAME OF THE RESPONDENT(S)

: Devi Polymers Private Limited & 10 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Prusti Mohan Councils for the Paritra Venkatuswaran Pehihioner

2. G. Venkotavaradan Chandramouli Prabhaka

Counsel for the

Respondents 1-6 & 8-11

ORDER

Counsels for both the parties are present. As per the order dated 07.06.2017, the valuers have submitted their reports which have been exchanged between the respective Counsels. The matter is adjourned on the request of the parties for studying the reports and exchanging their objections, if any. Put up on 19.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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